

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1879/2003

New Delhi this the 1st day of August, 2003.

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member(A)

Sh. S.K. Pathak,
B-1/297 Second Floor,
Janak Puri,
New Delhi-56.

.... Applicant

(through Sh. Nagesh, Advocate)
Versus

1. Secretary,
Department of Culture,
Shastry Bhawan.
2. The Director General,
National Museum,
New Delhi-1.
3. The Chairman,
Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi-1.
4. Dr. Vijay Kumar Mathur,
Education Officer,
National Museum,
New Delhi-1. Respondents

ORDER (ORAL)
Shri Justice V.S. Aggarwal, Chairman

Learned counsel for applicant states that he may be permitted to withdraw the present application with liberty to approach this Tribunal in case any appointment is made which affects his rights or is against the Rules. Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn.

Naik
(S.K. Naik)
Member(A)


(V.S. Aggarwal)
Chairman

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